

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 27.11.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.160/BB/ 2017	-	For filing additional information as required by Registry	252(3)	Chromozome Network Pvt. Ltd. Vs ROC

SL. NO. NAME (IN CAPITAL) & PHONE NUMBER	SIGNATURE
REPRESENTATION TO WHOM	

O R D E R

Matter is listed today for supplying additional information called for by the registry. No representation for petitioner. List it finally for compliance on 18/12/2017.



Member (T)



Member (J)